

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3692

ANSWERED ON:16.08.2000

ALLOCATION FROM NCRF

AJAY CHAKRABORTY;NEDURUMALLI JANARDHANA REDDY;SHYAMA SINGH

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government propose to set up a Committee to examine afresh the whole question of providing relief under the National Calamity Relief Fund;
- (b) if so, the terms and reference of the Committee;
- (c) whether the 11th Finance Commission has also recommended for a Committee to provide Natural Calamity Relief Funds to the victims; and
- (d) if so, the details in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO)

- (a) & (b): The scheme of National Fund for Calamity Relief (NFCR) has come to an end on 31.3.2000. The Eleventh Finance Commission had recommended that the scheme should be discontinued and the recommendation has been accepted by the Government.
- (c) & (d): The Eleventh Finance Commission had recommended that a National Centre for Calamity Management (NCCM) be established under the Ministry of Agriculture to monitor all types of natural calamities and the Centre be empowered to make recommendation whether a Calamity would call for financial assistance from the Central Government to the affected States over and above what is available in the Calamity Relief Fund (CRF) or other Plan/Non-Plan sources. Any financial assistance provided by the Central Government would be recouped by levy of special surcharge on Central Taxes.